

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONF./HCJ/COMMITTEE/2012/ 06

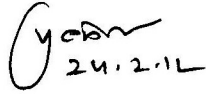
Date : 24.02.2012

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of :-

1. Hon'ble Mr. Justice K.C.Joshi
2. Hon'ble Mr. Justice N.K.Jain-II

to re-look the criteria as laid down vide Misc. Order No.2 dated 04.04.2008 by the Hon'ble Chief Justice on the recommendations of the Hon'ble Committee and to consider the joint representation submitted by the Advocates for appointment as Oath Commissioner for the year 2012.

BY ORDER


24.2.12

REGISTRAR GENERAL

No.GEN/XIX/MISC./2011/ 265

Date : 24.02.2012

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice K.C.Joshi.
3. P.S. to Hon'ble Mr. Justice N.K.Jain-II.


24.2.12
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Dy. Registrar (Judicial)/ (Admn.) / (Conf.), Rajasthan High Court, Jodhpur.
3. A.O.J., General Section, Rajasthan High Court, Jodhpur.
4. AOJ (Class.) (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


24.2.12
REGISTRAR GENERAL